



NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

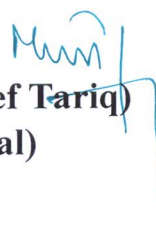
APPLICATION NUMBER :
PETITION NUMBER : TCP/200/2016
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	REPRESENTATION BY WHOM
-------	--------------------------------	-------------	------------------------

1.	A.M. ILANGO	COUNSEL FOR PETITIONER	
	P. MOHAN KUMAR	COUNSEL FOR 1, 2, 3, 4 RESPONDENTS	

ORDER

Shri A M Ilango, counsel for petitioner present. Shri P Mohan Kumar, counsel for R1 to R4 present. Counsel for respondent filed some documents as annexures to their reply in the IA and in the open court has filed statement of accounts, a copy of which is given to the other side. Counsel for petitioner stated that he needs time to examine the documents and file rejoinder. Counsel for respondent is also directed to verify as to whether or not the bank account is closed and submit accounts statement. At request time is enlarged. Put up on **10.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)